

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 4399/2014

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 30/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the petitioners to comply with the terms of Order dated 20.2.2015 of this Court.

List again on 19.8.2015.

(M K HANJURA)
Registrar

MG